NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.05.2024 COURT OF REGISTRAR (HYBRID MODE)

11:30 A.M.

Click here to join VC:

https://nclatvc.webex.com/meet/registrarcourt

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3192 of 2024 in Comp. App. (AT) (Ins) No of 2024	Suresh Kumar Verma & Ors. Vs. Eco Green Buildtech Pvt. Ltd.	Aditya Dewan

Copy to: -

1. Notice Board

2. Website: www.nclat.nic.in

By order -sd/-

Assistant Registrar